

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
Old Red Building, 38 M.G. Marg, Civil Lines, Allahabad-211001
Regional Branch, Allahabad

DEFECT DAIRY NUMBER. : 712262018

Appellant : Raj Ratan Smelter Ltd

Respondent : C.C.-Kanpur

Present for the Appellant Shri Amit Awasthi, Advocate

Present for the Respondent Shri Sandeep Kumar Singh, Deputy Commissioner (AR)

DEFECT-ORDER SHEET

DATE OF HEARING	ORDERS
05/03/2019	1. Notice issued on_____

Defect files have been placed before us. We find that in some cases the defects stand removed. However, the same is required to be verified by the Assistant Registrar. We also note that the notice of hearing is for causing appearance before Assistant Registrar.

2. In view of the above, we adjourned matter to 02/04/2019 with a direction to Assistant Registrar to verify as to whether, the defect have been removed, or not. List on **02nd April, 2019**.

Sd/-
(Anil G. Shakkarwar)
Member (Technical)

Sd/-
(Archana Wadhwa)
Member (Judicial)

Ansari